

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 130**  
**(IB)-2844/(ND)/2019**

**IN THE MATTER OF:**

Continuous Dyeing & Printing Mills ... Applicant/Petitioner

Vs

Bhavika Apparels Pvt Ltd ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 08.12.2020**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Mani Bhushan Sinha, Advocate

For the Respondent :

**ORDER**

Pleadings are complete.

List for hearing on 19.01.2021.

Sd/-

**SUMITA PURKAYASTHA**  
**MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH**  
**MEMBER (J)**

